

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 101  
IB-341/ND/2024

**IN THE MATTER OF:**

**Faelcon Corporate Solution Private Limited**

**...PETITIONER**

**Vs.**

**R A D Consultancy Private Limited**

**...RESPONDENT**

**Section**

**U/s 9 of IBC, 2016**

**Order delivered on 03.07.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :Adv. P.B.A. Srinivasan, Adv.**  
**Akash, Adv. Akhilesh Tejpal, Adv.**  
**V. Aravind, Adv. Srishti Bansal,**  
**Adv. Sumit, Adv.**

**ORDER**

This is a petition under Section 9 of the IBC, 2016.

Heard the Ld. Counsel on behalf of the Operational Creditor. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **09.08.2024.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**